

Name of the Corporate Debtor: Yosmite Engineering Private Limited  
 CIN : U74900TN2010PTC078417  
 Date of commencement of CIRP: 04-04-2025

**LIST OF CREDITORS**

Summary as on 20th November 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 3 - List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs

S.No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?					
1	Indian Bank	21-04-2025	1,68,88,242	1,67,88,242	Secured	1,68,88,242	1,68,88,242	No	100%	-	-	1,00,000	- Note-1
	<b>Total</b>		<b>1,68,88,242</b>	<b>1,67,88,242</b>		<b>1,68,88,242</b>	<b>1,68,88,242</b>			-	-	<b>1,00,000</b>	-

1. It is observed from the bank statements provided by Indian Bank that an amount of Rs. 1,00,000/- has been received after the commencement of CIRP. Hence the same is not admitted.